

## Annexure-1

Name of the corporate debtor: Kingfisher Industries; Date of commencement of liquidation: 09.01.2019; List of stakeholders as on: 15/03/2021

(Amount in ₹)

## List of secured financial creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim rejected	Amount of Claim under verification	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of security interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	ASREC (India) Ltd.	U67100MH2003GOI143291	Not Applicable	Nil	Nil	Not Applicable	14,40,06,724/-	No	*Note:1	Amount cannot be ascertained	Not Applicable	Nil	Nil	Nil	Nil	Not Applicable

Factory land & building measuring y sq. yards situated at village Dhandhari Kalan, Near Ravi Dharam Kanda & Eastman Chowk, HB No.241, Locality known as GT Road, Tehsil & Distt. Ludhiana, title deed wise detail is as under: -

## \*Note:1

- Plot measuring 771 sq. yards comprised in Khasra No.85/22, 90/1-2/1, 91/3-4-5-6-7-8-15/1-16/2 Khata No.215/226-413/426 as per jamabandi for the year 2006-07 situated at village Dhandhari Kalan, HB No.241, Locality known as GT Road, Tehsil & Distt. Ludhiana standing in the name of Sh. Sunil Kumar Singla S/o Sh. Dharam Pal Singla vide registered sale deed Vasika No.11325 dated 20-12-2012
- Land measuring 2 Kanals 16.5 Marlas (1708 sq. yards) comprised in Khasra No.90/1, 91/5, 90/2/1, 91/3-4-5-6-7-8-15/1-16/2, 85/22 Khata No.413/426-215/226 as per jamabandi for the year 2006-07 situated at village DhandhariKalan, HB No.241, Locality known as GT Road, Tehsil & Distt. Ludhiana standing in the name of Sh. Sunil Kumar Singla S/o Sh. Dharam Pal Singla vide registered sale deed Vasika No.13534 dated 06-02-2012
- Land measuring 2208 sq. yards comprised in Khasra No.90/1, 91/5, 90/2/1, 91/3-4-5-6-7-8-15/1-16/2, 85/22 Khata No.413/426-215/226 as per jamabandi for the year 2006-07 situated at village DhandhariKalan, HB No.241, Locality known as GT Road, Tehsil & Distt. Ludhiana standing in the name of Sh. Sunil Kumar Singla S/o Sh. Dharam Pal Singla vide registered sale deed Vasika No.10108 dated 16-11-2011

It is also pertinent to mention here that the secured creditor (ASREC India Limited) has enforced its security interest under Section 52 (1) (b) of the Insolvency and bankruptcy Code 2016, therefore all the assets of the corporate Debtor i.e Stock, receivables and other current assets of the company both present and future and all fixed assets of the company both present and future will be enforced by the secured creditor therefore no assets remain with the liquidator.